

HIGH COURT OF JHARKHAND, RANCHI

Corrigendum

THE 18<sup>th</sup> April, 2017

No. 84 A: In partial modification to this Court's Notification No. 29 A dated 03/03/2017, the name Sri Nancy Sahay mentioned in serial no. 1 of the table may be read as Smt. Nancy Sahay.

The modification is made to this extent only.

By order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

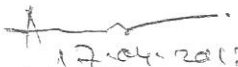
Memo no.-----/ Apptt. dated Ranchi, the -----

Copy forwarded to the Central Project Co-ordinator, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the forthcoming issue of Jharkhand e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General

Memo. No. 1688-----/Apptt. dated Ranchi, the 18/4/17-----

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms and Rajbhasha, Govt. of Jharkhand, Ranchi /Accountant General, Jharkhand, G.E. 5, Doranda, Ranchi/ Principal District & Sessions Judge, Palamau, Daltonganj/ Deputy Commissioner, Palamau for information and (communication to the Officer concerned).

  
17.04.2017  
Registrar General